

activities of C.P.I.(M), as I said earlier. But we do not want to ban any political party unless it is necessary, as a last resort.

MR. SPEAKER : Shri Ramamurti.

SHRI P. RAMAMURTI (Madurai) : This is not only the statement that has been made by the Minister. Apart from that, under the guise of putting questions, a lot of innuendos, suggestions and all sorts of things, have been made against my Party. I do not want to interfere now. I would request you to give me an opportunity to say what I have got to say so that the matter can be cleared up.

MR. SPEAKER : I will consider it.

13.04 Hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the coal Bearing Areas (Acquisition and Development) Amendment Bill, 1967, which has been passed by the Rajya Sabha at its sitting held on the 6th December, 1967."

COAL BEARING AREAS (ACQUISITION AND DEVELOPMENT) AMENDMENT BILL

AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the coal Bearing Areas (Acquisition and Development) Amendment Bill, 1967.

13.01 Hrs.

STATEMENT RE : AGITATION IN DELHI OVER THE OFFICIAL LANGUAGES (AMENDMENT) BILL

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-

FAIRS (SHRI VIDYA CHARAN SHUKLA) : On behalf of Shri Y. B. Chavan, I beg to make a statement on the situation arising out of the agitation in Delhi over the Official Languages (Amendment) Bill.

A call for hartal on 6th December, 1967 was given by Vidyarthi Parishad, Nav Yugan Sabha and Hindi Sahitya Sammelan to protest against the Official Language (Amendment) Bill . . .

श्री अटल बिहारी वाजपेयी (बलरामपुर) : लंच के बाद देना चाहिए।

MR. SPEAKER : It may be laid on the Table of the House.

श्री अटल बिहारी वाजपेयी : मेरा एक व्यवस्था का प्रश्न है। हमने कॉलिंग एटेंशन दिया था, हमने स्थगन प्रस्ताव दिया था। आपने किसी को स्वीकार नहीं किया। अब आप मंत्री महोदय को ऐसा वक्तव्य देने को कह रहे हैं जिसमें हम सवाल भी नहीं कर सकते हैं।

MR. SPEAKER : If you want, you can have a discussion. I am prepared to allow it. Last week, we had one discussion and this week also I am prepared to allow it, if you want. But this way of putting questions then and there will be a bad precedent. I will allow the discussion, if you want.

श्री अटल बिहारी वाजपेयी : कॉलिंग एटेंशन क्यों स्वीकार नहीं किया ?

श्री कंवर लाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, यह अलग सवाल है।

MR. SPEAKER : Last time, we had a discussion and, therefore, I did not allow it. If you want, we can consider it again. I have no objection.

SHRI VIDYA CHARAN SHUKLA : Sir, I beg to lay the statement on the Table of the House. [Placed in Library. See No. LT-1938/67]